



In The High Court at Calcutta

Appellate Side

DAILY CAUSELIST

MONDAY, THE 21ST SEPTEMBER, 2020

HON'BLE CHIEF JUSTICE THOTTATHIL B. RADHAKRISHNAN

(VIA VIDEO CONFERENCE)

SINGLE BENCH

Note: Will take up the matters as per His Lordship's convenience

For Lok Adalat

SL. NO.	CASE NO.	NAME OF THE PARTIES
1.	FMAT 296/17	National Insurance Vs. Ananta Bar
2.	FMAT 954/19 FMA 1737/2019	National Insurance Vs. Omur Bibi
3.	FMAT 1256/15	National Insurance Vs. Kajol Banerjee
4.	FMAT 1542/17	National Insurance Vs. Sk. Munna
5.	FMAT 1101/19	National Insurance Vs. Aklima Bibi
6.	FMAT 135/19	Shriram General Insurance Co. Ltd. Vs. Jibendra Mohan Majumder
7.	FMAT 260/2019 FMA 962/2019	Bajaj Allianz Vs. Mejhren Brebhan Tirkey
8.	FMAT 4361/2018	Tata AIG Vs. Madhab Chandra Mondal
9.	FMAT 292/2019	Pramila Das Vs. New India
10.	FMAT 134/2020	Saraswati Agarwal Vs. New India
11.	FMAT 941/2019	Tarapada Bera Vs. Bajaj Allainze
12.	FMAT 1267/2019	Sima Mandal Vs. United India
13.	FMAT 1338/2019	Maleka Bibi Vs. United India
14.	FMAT 125/2020 FMA 508/2020	Jhumu Biswas Vs. United India
15.	FMAT 1388/2019	Champa Devi Singh Vs. New India
16.	FMAT 1121/2019	Noor Jahan Khatun Vs. New India
17.	FMAT 1268/2019	Surendra Kaur Singh Vs. United India
18.	FMAT 63/2020	Chhabi Mondal Vs. Reliance General
19.	FMAT 1269/2019	Jayanti Halder Vs. Reliance General
20.	FMAT 332/2020	Sahanari Khatun Vs. Reliance General
21.	FMAT 452/2019	Prasanta Sinha Vs Reliance General
22.	FMAT 757/2016 FMA 138/2017	Oriental Insurance Vs. Satya Ranjan Das
23.	FMAT 1250/2019	Minati Das Mahapatra Vs. Oriental Insurance

24.	FMAT 1320/2014	National Insurance Co. Ltd. Vs. Runu Chalak
25.	FMAT 1509/2012	National Insurance Co. Ltd. Vs. Urmila Singh
26.	FMA 401/2017	New India Assurance Co. Ltd. Vs. Miron Mondal
27.	FMAT 608/2019	Sew Prasad Singh Vs. New India Assurance Co. Ltd.
28.	FMA 2222/2015	New India Assurance Co. Ltd. Vs. Delowara Sekh
29.	FMAT 122/2020	Oriental Indurance Co. Ltd. Vs. Swastika Sengupta
30.	FMAT 841/2016 FMA 4631/2016	Bela Rani Jana Vs. United India Insurance Co. Ltd.
31.	FMAT 124/2018	Rabidasi Sarkar Vs. United India Insurance Co. Ltd.
32.	FMAT 1160/2019	Parbati Soren Vs. United India Insurance Co. Ltd.
33.	FMA 464/2012	United India Insurance Co. Ltd. Vs. Shila Devi.
34.	FMA 1629/2013 With FMA 716/2009	Oriental Insurance Company Ltd. Vs. Amitava Datta Amitava Datta Vs. Oriental Insurance Company Ltd.
35.	FMA 1107/2009 With FMAT 1369/2008	Oriental Insurance Co. Ltd. Vs. Amitava Datta Amitava Datta Vs. Oriental Insurance Co. Ltd.
36.	FMAT 994/2010 FMA 1226/2013	Oriental Insurance Co. Ltd. Vs. Radharani Das
37.	FMAT 649/2018 FMA 1877/2018	Oriental Insurance Co. Ltd. Vs. Byomkesh Bhowmik
38.	FMAT 754/2015 FMA 2851/2016	Oriental Insurance Co. Ltd. Vs. N. Lalita
39.	FMAT 4074/2006 FMA 2527/2007	Firoiza Bibi Vs. Oriental Insurance Co. Ltd.
40.	FMAT 1420/2008	Haphij Vs. Muktar Alam
41.	FMAT 1562/2008 FMA 960/2009	Oriental Insurance Co. Ltd. Vs. Nadim Hussain
42.	FMAT 2820/2006 FMA 792/2013	Jagat Singh Dugal Vs. Oriental Insurance Co. Ltd.
43.	FMAT 71/2013	Oriental Insurance Co. Ltd. Vs. Golendur Begum
44.	FMAT 836/2009 FMA 1434/2009	Oriental Insurance Co. Ltd. Vs. Halima Bewa
45.	FMAT 352/2017 FMA 1338/2017	Dulai Barman Vs. Oriental Insurance Co. Ltd.
46.	FMAT 180/2008 FMA 793/2008	Jagat Paul Vs. Oriental Insurance Co. Ltd.
47.	FMAT 1222/2007	Altab Molla Vs. Oriental Insurance Co. Ltd.
48.	FMAT 323/2013 FMA 1297/2013	Kabita Mondal Vs. Oriental Insurance Co. Ltd.
49.	FMAT 322/2013 FMA 1298/2013	Manju Gayen Vs. Oriental Insurance Co. Ltd.
50.	FMAT 271/2012 FMA 885/2012	Oriental Insurance Co. Ltd. Vs. Shanti Devi Prasad
51.	FMAT 975/2014 FMA 2553/2014	Sankar Chakraborty Vs Oriental Insurance Co. Ltd.
52.	FMAT 946/2016 FMA 177/2017	Nazir Noor Quadir Vs. Dipali Ghosh
53.	FMAT 1304/2012 FMA 289/2013	Oriental Insurance Co. Ltd. Vs. Sahajan Khatun
54.	FMAT 1150/2016	Oriental Insurance Co. Ltd. Vs. Malati Subba
55.	FMA 1203/2016	Anup Chatterjee Vs. Oriental Insurance Co. Ltd.

56.	FMAT 784/2016 FMA 23/2018	Rohit Jha Vs. Anil Dutta & Samar Halder and Oriental Insurance Co. Ltd.
57.	FMAT 1635/2010 FMA 2310/2014	Oriental Insurance Co. Ltd. Vs. Aruna Chatterjee
58.	FMAT 84/2013 FMA 1200/2013	Nimai Ch. Roy Vs. Oriental Insurance Co. Ltd.
59.	FMAT 373/2015 FMA 4745/2015	Chandra Das Vs. Oriental Insurance Co. Ltd.
60.	FMAT 789/2013 FMA 3288/2013	Oriental Insurance Co. Ltd. Vs. Ramdulal Pradhan
61.	FMAT 1116/2011 FMA 434/2012	Oriental Insurance Co. Ltd. Vs. Sefali Roy
62.	FMAT 279/2013 FMA 1296/2013	Oriental Insurance Co. Ltd. Vs. Ramkumari Devi
63.	FMAT 101/2019 FMA 317/2019	Sarifuddin Amed Vs. Oriental Insurance Co. Ltd.
64.	FMAT 1273/2019	Pradip Kr. Halder Vs. ICICI Bank
65.	FMAT 1122/2015	ICICI Lombard Gen. Ins. Co. Ltd. Vs. Belal Mallick and Anr.
66.	FMA 2629/2016	ICICI Lombard Gen. Ins. Co. Ltd. Vs. Abhinab Sinha and anr.
67.	FMA 180/2017	ICICI Lombard Gen. Ins. Co. Ltd. Vs. Smt. Gita Rani Das and Ors.
68.	FMA 247/2019 COT 12/2019	ICICI Lombard General Ins. Co. Ltd. VS. Faijulla Laskar and others.
69.	FMA 2398/2014	ICICI Lombard General Ins. Co. Ltd. VS. Minara Khatun Saiyeada and others
70.	FMA 1240/2007	India Insurance Co. Ltd. Vs. Ambika Sahoo and Ors.
71.	FMAT 1077/2011	United India Ins. Co. Ltd. Vs. Md. Atiar Rahaman Laskar alias Atiar Rahaman and another
72.	FMAT 712/2016	India Ins. Co. Ltd. Vs. Anindita Panda(Nanda) and ors.
73.	FMA 319/2010	National Ins. Co. Ltd. Vs. Maya Mondal and others.
74.	FMA 835/2009	National Ins. Co. Ltd. VS. Anju Roy and others.
75.	FMA 986/2012	National Ins. Co. Ltd. VS. Anirban Dutta and anr.
76.	FMA 2004/2013	National Ins. Co. Ltd. VS. Oritri Basu and others.
77.	FMAT 1541/2012 COT 82/2013	The New India Ass. Co. Ltd. VS. Archana Dey and Ors.
78.	FMA 1417/2009	New India Ass. Co. Ltd. Vs. Gour Hari Samanta and anr.
79.	FMA 144/2013	New India Assurance Co. Ltd. Vs. Swapna Acharya & Ors.
80.	FMA 964/2013	The New India Assurance Co. Ltd. Vs. Sashwati Chatterjee and ors.
81.	FMA 771/2009	The New India Assurance Co. Ltd. VS. Smt. Mongla Poddar and Ors.
82.	FMAT 363/2013	Oriental Ins. Co. Ltd. VS. Rikta Maity and another.
83.	FMA 1744/2014	The Oriental Ins. Co. Ltd. Vs. Kamalabati Thakur and Ors.
84.	FMA 1534/2008	The New India Assurance Co. Ltd. Vs. Taruni Devi and Ors.
85.	FMA 1274/2008	The New India Assurance Co. Ltd. Vs. Nebedita Sur and others.
86.	FMA 427/2012	New India Ass. Co. Ltd. VS. Aktarun Khatoon and others
87.	FMAT 923/2015	National Ins. Co. Ltd. Vs. Sabitri Bhattacharya and ors.
88.	FMA 3857/2016	Reliance General Ins. Co. Vs. Manju Rani Dutta and others
89.	FMA 1856/2018	Reliance Gen. Ins. Co. Ltd. VS. Saheen Begum and Ors.
90.	FMA 4083/2014	Reliance Gen Ins. Co. Ltd. Vs. Suman Kumari Shaw & ors.
91.	FMAT 290/2015	Reliance Gen Ins. Co. Ltd. Vs. Subrata Ghosh and another.
92.	FMA 482/2018	Reliance Gen Ins. Co. Ltd. Vs. Laxmi Debi alias Lachmi Devi and others.
93.	FMA 759/2012	Reliance Gen. Ins. Co. Ltd. Vs. Soumitra Hajra and others
94.	FMA 2059/2014	Reliance Gen Ins. Co. Ltd. Vs. Smt. Shobha Sahani and another
95.	FMA 353/2010	The New India Ass. Co. Ltd. Vs. Fullehar Bibi and Ors.

96.	FMAT 600/2012	The New India Ass. Co. Ltd. VS. Parbati Charan Mondal and Anr.
97.	FMA 839/2012	The New India Ass. Co. Ltd. VS. Sankar Mondal and others.
98.	FMA 2049/2015	Bajaj Allianz General Ins. Co. Ltd. Vs. Bandana Gorai & ors.
99.	FMA 1482/2018	Bajaj Allianz Gen. Ins. Co.Ltd. Vs. Smt. Chinu Ray and Ors.
100.	FMAT 1164/2017	Bajaj Allianz General Ins. Co. Ltd. Vs. Sampa Dey and ors.
101.	FMAT 1015/2017	Bajaj Allianz General Ins. Co. Ltd. Vs. Rubina Mondal and Ors.
102.	FMA 755/2012	Bajaj Allianz Gen. Ins. Co. Ltd. VS. Joydev Pramanick and another
103.	FMA 3918/2016	Bajaj Allianz Gen. Ins. Co. Ltd. VS. Putul Patra and Ors.
104.	FMAT 177/2018 COT 103/2018	Bajaj Allianz Gen. Ins. Co. Ltd. Vs. Mary Bhattacharya and others.
105.	FMA 673/2012	United India Ins. Co. Ltd. Vs. Suresh Sharma and another
106.	FMA 3743/2016	The New India Assurance Co. Ltd. Vs. Mukulica Chakraborty and others.
107.	FMA 2910/2013	The New India Assurance Co. Ltd. Vs. Sakina Bibi and others.
108.	FMA 287/2010	National Ins. Co. Ltd. VS. Arati Das and another
109.	FMA 1529/2016	National Ins. Co. Ltd. Vs. Debalina Chattopadhyay and Ors.
110.	FMAT 544/2013	Smt. Chinta Hatkar and Ors. VS. Tata AIG Gen. Ins. Co. Ltd. And anr.
111.	FMAT 46/2012	New India Ass. Co. Ltd. VS. Kadambala Mondal and others
112.	FMAT 617/2008	Oriental Ins. Co. Ltd. VS. Aspia Bibi and others
113.	FMA 1842/2014	National Ins. Co. Ltd. Vs. Smt. Kanak Bhattacharya & anr.
114.	FMA 1195/2011	The Oriental Ins. Co. Ltd. Vs. Rongina Bibi and Ors.
115.	FMA 962/2012	National Ins. Co. Ltd. Vs. Sipra Ghosh and others
116.	FMA 925/2012	National Ins. Co. Ltd. VS. Biva Gharami and ors.
117.	FMA 1433/2015	The New India Assurance Co. Ltd. Vs. Rahima Bibi and ors.
118.	FMAT 179/2019	National Insurance Co. Ltd. Vs. Usha Devi & Ors.
119.	FMAT 702/2017	National Ins. Co. Ltd. Vs. Niladri Roy and another
120.	FMA 2885/2016	ICICI Lombard Gen. Ins. Co. Ltd. VS. Latika Sardar and others
121.	FMA 1404/2011	ICICI Lombard Gen. Ins. Co. Ltd. VS. Mukti Ghosh and anr.
122.	FMA 137/2017	ICICI Lmbard Gen. Ins. Co. Ltd. VS. Smt. Pramila Sardar and Ors.
123.	FMAT 337/2018 COT 109/2018	Bajaj Allianz General Ins. Co. Ltd. VS. Soma Bauri and Ors.
124.	FMA1293/2012	Binoy Krishna Bera Vs. Reliance General Insurance Co. Ltd.
125.	FMA 439/2011	Mamtaj Hossain Vs. Reliance General Insurance Co. Ltd.
126.	FMA 440/2011	Arijina Rahaman Vs. Reliance General Insurance Co. Ltd.
127.	FMAT 776/2011	Manoj Kr. Surolia Va. ICICI Bank
128.	FMAT 775/2011	Manoj Kr. Surolia Va. ICICI Bank
129.	FMAT 803/2010	Munaraddin Sardar & Anr. Vs. New India Assurance Co. Ltd.
130.	FMAT 464/2014	Sandhya Bera & Ors. Vs. New India Assurance Co. Ltd.
131.	FMAT1369/2019	Kiran Devi Vs. New India Assurance Co. Ltd.
132.	FMA 3395/2015	Suniti Dangwar Vs. New India Assurance Co. Ltd.
133.	FMA 783/2013	Reliance General Insurance Co. Ltd. Vs. Binoy Krishna Bera
134.	FMA 1173/2013	Smt. Balika Sardar Vs. TATA AIG General Insurance Co. Ltd. & Anr.
135.	FMA 1094/2014	TATA AIG General Insurance Co. Ltd.Vs. Gouranga Acharya & Ors.
136.	FMAT 356/2019	Md. Amirul Islam Vs. Reliance General Insurance
137.	FMAT 1038/2017	Md. Habibar Rahaman Vs. Reliance General Insurance
138.	FMAT 1312/2012	Jamir Ali Vs. Reliance General Insurance
139.	FMAT 668/2017	Md. Asadul Islam Vs. Reliance General Insurance
140.	FMAT 254/2020	Kajila Bibi Sekh & Ors. Vs. Chalamandalam M/s. General Insurance Co. Ltd.
141.	FMAT 1212/2019	Malati Halder & Ors Vs. Chalamandalam M/s. General Insurance Co. Ltd.
142.	FMAT 983/2015	Manjuhara Bibi Mir & Ors. Vs. Reliance General Insurance Co. Ltd.
143.	FMAT 1223/2019	Serina Begum Mallick & Ors. Vs. Bajaj

144.	FMAT 420/2019	Rashmani Das & Ors. Vs. New India
145.	FMAT 1358/2016	National Insurance Co. Ltd. Vs. Smt. Nilima Sarkar & Ors.
146.	FMAT 910/2018	Sujit Biswas Vs. New India & Anr.
147.	FMAT 1519/2012	National Insurance Vs. Makbul Sk.
148.	FMAT 914/2018	China Halder & Ors. Vs. Reliance & Another
149.	FMAT 1286/2019	Sufal Hansda Vs. United India & anr.
150.	FMAT 197/2014 FMA 1742/2014	ICICI Lombard Vs. Saptami Roy
151.	FMAT 601/2016	ICICI Lombard Vs. Latika Sardar
152.	FMAT 393/2014 FMA 2895/2016	ICICI Lombard Vs. Suvra Nandi Das
153.	FMAT891/2016	ICICI Lombard Vs. Srimatta Promila Sardar
154.	FMAT 472/2014	ICICI Lombard Vs. Minara Khatoon
155.	FMAT 371/2020	National Insurance Co. Ltd. Vs. Samir Majumder @ Samiran Majumder
156.	FMAT 1207/2019	National Insurance Co. Ltd. Vs. Usha Majumder
157.	FMAT 833/2019	National Insurance Co. Ltd. Vs. Samir Majumder @ Samiran Majumder
158.	FMAT 823/2019	National Insurance Co. Ltd. Vs. Kamini Mondal
159.	FMAT 868/2018	National Insurance Co. Ltd. Vs. Abidhan
160.	FMA 3498/2016	National Insurance Co. Ltd. Vs. Anarul Islam
161.	FMA 1926/2014	Smt. Tetra Devi Vs. New India Assurance Co. Ltd.
162.	FMAT 549/2017	Shefali Roy Vs. New India Assurance Co. Ltd.
163.	FMAT 191/2020	Smt. Sandhya Rani Charan Vs. New India Assurance Co. Ltd.
164.	FMAT 1375/2019	Najimuddhin Mohammad Vs. United India Insurance Co. Ltd.
165.	FMAT 267/2014	Oriental Insurance Co. Ltd. Vs. Kamalabati Thakur
166.	FMAT 1483/2013	Anu Dolai Vs. Reliance General Insurance Co. Ltd.
167.	FMAT 406/2019	Salema Bibi Vs. Reliance General Insurance Co. Ltd.
168.	FMAT 1146/2018	Amirul Molla Vs. Reliance General Insurance Co. Ltd.
169.	FMAT 420/2016	Pulak Kumar Maity Vs. Reliance General Insurance Co. Ltd.
170.	FMAT 94/2019	Arati Guchhait Vs. Reliance General Insurance Co. Ltd.
171.	FMAT 477/2015	Goutam Pradhan Vs. Reliance General Insurance Co. Ltd.
172.	FMA 1127/2013	Bidyabati Kar Vs. Reliance General Insurance Co. Ltd.
173.	FMA 976/2013	Sumita Das Vs. National Insurance Co. Ltd.
174.	FMAT 870/2012	Royal Sundaram Vs. Sundar Besra
175.	FMAT 320/2018	Universal Shompo Insurance Co. Ltd. Vs. Sabina Khatoon & Ors.
176.	MAT 1668/2019 CAN 11390/2019	Banga Laxmi Jana & Ors. Vs. Suniti Barik & Ors.
177.	FMA 990/2016	Bajaj Allianz General Insurance Co. Ltd. Vs. Rakhi Mitra & Ors.
178.	FMAT 568/2015	Samsul Haque Vs. New India Assurance Company Ltd. & Ors.
179.	FMAT 547/2019	Rubina Khatun Vs. New India Assurance Company Ltd. & Ors.
180.	FMA 703/2010	Tulu Das @ Deb Adhikary Vs. New India Assurance Co. Ltd. & Ors.
181.	FMA 1407/2018	Arziya Sk. Vs. New India Assurance Co. Ltd. & Ors.
182.	FMA 1043/2012	The New India Assurance Co. Ltd. Vs. Bipul Roy @ Nikhil Roy
183.	FMA 3854/2016	The Oriental Insurance Co. Ltd. Vs. Smt. Pampa Goswami & Ors.
184.	FMAT 573/2012	Future Generally India Insurance Co. Ltd. Vs. Smt. Purnima Majumder & Ors.
185.	FMA 3388/2014	United India Insurance Co. Ltd. Vs. Arati Bera & Ors.
186.	FMA 203/2007	National Insurance Co. Ltd. Vs. Minoti Maity & Ors.
187.	FMA 4061/2014	United India Insurance Co. Ltd. Vs. Sahida Bibi
188.	FMA 778/2011	Atanu Mondal & Anr. Vs. ICICI Lombard General Insurance Co. Ltd.
189.	FMAT 168/2017	Fatema Bibi & Ors. Vs. TATA AIG & Ors.
190.	FMAT 127/2018	Reliance General Insurance Co. Ltd. Vs. Bhaktipada Das
191.	FMA 25/2015	Pabash Majhi Vs. Reliance General Insurance Co. Ltd.
192.	FMAT 164/2015	Gita Middya Vs. Reliance General Insurance Co. Ltd.

193.	FMA 2549/2014	Reliance General Insurance Co. Ltd. Vs. kakali Mistry & Ors.
194.	FMA 1156/2013	Md. Abdul Washid Vs. Reliance General Insurance Co. Ltd. & ors.
195.	FMAT 469/2014	Aksarun Bibi & Ors. Vs. Reliance General Insurance Co. Ltd.
196.	FMA 734/2015	Reliance General Insurance Co. Ltd. Vs. Sk. Asepher Ali & Anr.
197.	FMAT 1274/2013	Jaba Giri Vs. Reliance General Insurance Co. Ltd.
198.	FMAT 1155/2017	Nabir Sk. @ Naburul Sk. Vs. New India Assurance Co. Ltd.
199.	FMA 2196/2016	Mabiya Bibi & Ors. New India Assurance Co. Ltd.
200.	FMA 875/2012	IFFCO Tokio General Insurance Co. Ltd. Vs. Bikash Halder
201.	FMA 321/2018	Magma HDI General Insurance Co. Ltd. Vs. Smt. Maika Murmu @ Maiko Murmu & Ors.
202.	FMAT 581/2012	United Insurance Co. Ltd. Vs. Beli Sekh & Ors.
203.	FMAT 1566/2009	National Insurance Co. Ltd. Vs. Barnali Mazumder & Ors.
204.	FMAT 344/2018	Sabitri Modak Vs. New India Assurance
205.	FMAT 1294/2019	Pratima Das Vs. New India Assurance
206.	FMAT 301/2018	Bulti Saha Vs. New India Assurance
207.	FMAT 701/2018	Prem Kumar Paswan Vs. New India Assurance
208.	FMAT 209/2013	Subal Mahajan Vs. New India Assurance
209.	FMAT 235/2014	Shila Bibi Vs. New India Assurance
210.	FMAT 527/2017	Sumitra Roy Vs. New India Assurance
211.	FMAT 1028/2013	Shriram General Insurance Co. Ltd. Vs. Seikh Samsuddin & Ors.
212.	WP 2805(w)/2020	Electrosteel Casting Pvt Ltd. Vs. WBSEDCL
213.	WP 21240(w)/2019	NRS Cold Storage Pvt Ltd. Vs. WBSEDCL
214.	WP 22720(w)/2019	Lakshmi Mata Heemghar Pvt Ltd. Vs. WBSEDCL
215.	WP 4601(w)/2018	Sk Mahiuddin Vs. WBSEDCL
216.	WP 6575(w)/2018	Prasanta Ghorai & Ors. Vs. WBSEDCL
217.	WP 7703(w)/2018	Sujit Kr. Bera Vs. WBSEDCL
218.	WP 13412(w)/2018	Radhakanta Pakhira Vs. WBSEDCL
219.	WP 22016(w)/2018	Munshi Jahangir Hossain Vs. WBSEDCL
220.	WP 25291(w)/2015 CPAN 1385/2016	Chandrama Singh & Ors. Vs. Pijush Goswami (SDO & Certificate Officer North 24-pgns barrackpore)
221.	WP 4972(w)/2016 CPAN 585/2017	Ganesh Shaw & Ors. Vs. Pijush Goswami (SDO & Certificate Officer North 24-pgns barrackpore)
222.	WP 12580(w)/2016	Shankar Shaw & Ors. Vs. Pijush Goswami (SDO & Certificate Officer North 24-pgns barrackpore)
223.	WP 29768(w)/2015 CAN 7960/2018	Sheo Shankar Sharma Vs. State of West Bengal
224.	WP 21218(w)/2006	Md. Ishaque Vs. CESC Ltd. & Ors.
225.	WP 21505(w)/2006	Fatma Khatoun Vs. CESC Ltd. & Ors.
226.	WP 21629(w)/2006	Imarul Haque Vs. CESC Ltd. & Ors.
227.	WP 21407(w)/2006	Suresh Shaw Vs. CESC Ltd. & Ors.
228.	WP 22872(w)/2006	Aurangzeeb Elahi Vs. CESC Ltd. & Ors.
229.	WP 17835(w)/2012	Associated Rubber Works & Anr. Vs. CESC Ltd. & Ors.
230.	WP 8697(w)/2008	Dolphin Plastics Vs. CESC Ltd. & Ors.
231.	WP 4389(w)/2006	Akbal Ansari Vs. CESC Ltd. & Ors.
232.	WP 6177(w)/2012	Ram Dayal Ram Vs. CESC Ltd. & Ors.
233.	WP 426(w)/2010	Musst Sardar Begum Vs. CESC Ltd. & Ors.
234.	WP 32019(w)/2009	Arun Kumar Jaiswal Vs. CESC Ltd. & Ors.
235.	WP 15103(w)/2006	Shah Wasiuddin Ahned Vs. CESC Ltd. & Ors.
236.	WP 25114(W)/2012	Biswajit Das Vs. ICICI Bank
237.	WP 14023(W)/2011	Manju Dey Vs. State of West Bengal & Ors.
238.	WP 12643(W)/2007	Piyali Mitra Vs. ICICI Bank
239.	WP 30350(W)/2008	Jitendra Singh Vs. Union of India & Ors.
240.	WP 6142(W)/2008	Dulal Kundu Vs. ICICI Bank

241.	WP 4069 (W)/2008	Dinabandhu Mukherjee Vs. ICICI Bank
242.	WP 17308(W)/2014	Uttam Kumar Giri Vs. Asset Reconstruction Company (India) Ltd. & Ors.
243.	WP 34464(W)/2013	Sarada Prasad Ray Vs. Authorised Officer, ICICI Bank Ltd.
244.	CO 1855/2015	Tapan Tanay Halder Vs. ICICI Bank
245.	WP 11295(W)/2017	Sri Nepal Chandra Banerjee Vs. The District Magistrate and others.
246.	CO/4200/2017	Sri Himdadri Kumar Maitra & Another Vs. Mrs. Chanda Kochhar & Ors.
247.	CO/4199/2017	Sri Himdadri Kumar Maitra & Another Vs. The Manager, Arcil Arms Ltd. & Ors.
248.	WP 2779W/2020	Diyendu Bera Vs. ICICI Bank
249.	WP 927(W)/2020	Sugata Roy Vs. ICICI Bank
250.	WP 3410 W/ 2020	Akash Ruia Vs. ICICI Bank
251.	C.S. No. 309 of 2015	Gassin Pierre Pvt. Ltd. Vs. ICICI Bank
252.	C.S. No. 71 of 2018 With GA 3096/18	Virgin Creation Vs. ICICI Bank Ltd. & Anr.
253.	C.S. 103 of 2017	UIC Udyog Limited Vs. ICICI Bank
254.	W.P 18793(W)/ 2015	Md. Nasir Ahmed. Vs. State of W. B. & ors.
255.	WP 24529 (W)/2014	Biplab Das Vs. ICICI Bank
256.	W.P. 6688(W) of 2019	M/s. Kaushik Global Logistics Limited & Ors. Vs. The Director, Enforcement Directorate (Eastern Region) & Ors.
257.	C.S. 350 of 2014	Hooghly Alloy and Steels Pvt. Ltd. Vs. AXIS Bank Ltd. & Ors.
258.	W.P 34216(W)/2014	Kailash Rai vs. The State of West Bengal and Ors
259.	WP 5760 (W)/2010	Biswajit Saha & Ors. Vs. ICICI Bank
260.	WP 144 /2020	Shiwa Shaw Vs. ICICI Bank
261.	CRR No. 2615/2009	Manas Mondal Vs. ICICI Bank
262.	WP 18503(W)/2015 CAN 3520/2019	Bablu Roy & Anr. Vs. State of West Bengal & Ors.
263.	FMA 1499/2008 With FMA 1500/2008	Brojo Gopal Saha Vs. Sri Sri Iswar Radha Madhab Jaw Bigraha represented by Pasupati Srimani ShebaiT & Anr.
264.	WP 9019(w)/2011	Sham Bari & Ors. Vs. CESC Ltd. & Ors.
265.	WP 24403(w)/2008	Kazi Nazrul Huda Vs. CESC Ltd. & Ors.
266.	WP 11997(w)/2011	Probhas Sadhukhan Vs. CESC Ltd. & Ors.
267.	WP 12747(w)/2001	Super Forgings & Steel Ltd. & Anr. Vs. WBSEB & Anr.
268.	COT 41/2012	Sonali Sanyal Vs. Bajaj Allianz General Insurance Co. Ltd. & Anr.
269.	FMAT 203/2011	Gouramga Biswas & Anr. Vs. United India Insurance Co. Ltd. & Anr.
270.	WP 26267(w)/2014	Bahadur Sah Vs. CESC Ltd. & Ors.
271.	FMA 531/2017	National Insurance Co. Ltd. Vs. Md. Ayan Shah & Anr.
272.	FMA 628/2006	United India Insurance Co. Ltd. Vs. Shubhoneeta Mukherjee & Anr.
273.	FMAT 52/2014	The Oriental Insurance Co. Ltd. Vs. Gangamoni Bar @ Ganga Bar & Ors.
274.	WP 5997/2014	Dipali Mallick Vs. CESC Ltd. & Ors.
275.	WP 26192(w)/2013	Raj Kumar Gupta Vs. CESC Ltd. & Ors.
276.	WP 32019(w)/2008	Arun Kumar Jaiswal Vs. Government of West Bengal & Ors.
277.	WP 241(w)/2016	Hindusthan Engineering & Industries Ltd. & Anr. Vs. State of West Bengal & Ors.
278.	CP 159/2011 CA 832/2011 CA 852/2011	M/S Dunlop India Ltd. Vs. SBI Global Factors Ltd.
279.	FMA 65/2017	National Insurance Co. Ltd. Vs Siddique Hossain & Anr.

280.	FMA 571/2020	Durga Rani Bag & Anr. Vs. The United India Insurance Co. Ltd. & Anr.
281.	FMA 972/2012	Anima Manna & Ors. Vs, The United India Insurance Co. Ltd. & Anr.
282.	FMA 2560/2014	National Insurance Co. Ltd. Vs Nidhi Jain & Ors.
283.	FMA 1230/2007	National Insurance Co. Ltd. Vs Smt. Asha Das & Ors.
284.	FMA 2236/2018	National Insurance Co. Ltd. Vs. Sk. Montaz Ali & Anr.
285.	FMA 4558/2016	National Insurance Co. Ltd. Vs. Nitai Sarkar & Anr.
286.	FMA 684/2012	National Insurance Co. Ltd. Vs. Ramkrishna Metia & Ors.